

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No.9598/2019

(Arising out of impugned final judgment and order dated 01-03-2019 in CRA No.2847/2014 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BRAJESH SINGH

Respondent(s)

Date : 08-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Raghvendra Singh, Advocate General
 Mr. Sanjay Kumar Tyagi, AOR
 Mr. Divyansh Rai, Adv.

For Respondent(s) Mr. Krishna Pal Singh, AOR
 Mr. Madhavendra Singh, Adv.
 Ms. Anvita Aparajita, Adv.
 Ms. Priyanka, Adv.
 Mr. Mohan Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 24.01.2020.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER